

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

(3)

O.A. NO: 621/92

199

~~RECORDED~~

DATE OF DECISION 7-9-92

I V Bharadhan Petitioner

Mr. D V Gangal

Advocate for the Petitioners

Versus

Union of India & Ors. Respondent

Mr. V S Masurkar

Advocate for the Respondent(s)

CORAM:

The Hon'ble Mr. Justice S K Dhaon, Vice Chairman

The Hon'ble Mr. M Y Priolkar, Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

ND

S
V.C.

mbm*

TRK

(4)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, "GULESTAN" BUILDING NO.6
PREScot ROAD, BOMBAY-1

OA No. 621/92

I V Bharadhan
Ex.Labourer
T.No. 56364, C.No.93
working under Respondent no.4
residing at C/o. Mr. P N Narayan
E/21 Thakshaysila
Annushaktinagar
Bombay 400094

..Applicant

v/s.

1. Union of India through
Secretary
Ministry of Defence
South Block
New Delhi 110011
2. The Chief of Naval Staff
Naval Head Quarters
South Block,
New Delhi 110011.
3. The Flag Officer Commanding-
in-Chief, Western Naval Command
Bombay 400023
4. The Material Superintendent
Naval Store Depot
Ghatkopar, Bombay 400086

..Respondents

Coram:Hon. Shri Justice S K Dhaon, V.C.
Hon. Shri M Y Priolkar, Member (A)

APPEARANCE:

Mr. D V Gangal
Counsel
for the applicant

Mr. V S Masurkar
Counsel
for the respondents

ORAL JUDGMENT: DATED: 7-9-92
(PER: S K Dhaon, Vice Chairman)

We direct the Chief of Naval Staff,
Naval Head Quarters, to dispose of the Review
Application dated 26.11.1991 of the applicant
as expeditiously as possible, but not beyond a period
from the
[redacted] of three months from the receipt of a certified copy
of this order. The applicant is permitted to

(3)

-2-

transmit a certified copy of this order to the
afore said officer by Registered Post A/D.

With these directions the application
is disposed of finally with no order as to costs.



(M Y Priolkar)
Member (A)



(S K Dhaon)
Vice Chairman

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